

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 190 OF 2018 &
IA NO. 878 OF 2018

Dated: 23rd July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Uttarakhand Power Corporation Ltd.

.... Appellant(s)

Versus

M/s India Glycols Ltd & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : --

ORDER

Issue notice to the Respondents on Appeal and also on IA No. 878 of 2018 returnable on 23.08.2018. Dasti, in addition, is also permitted.

List this matter on **23.08.2018**.

(S. D. Dubey)
Technical Member
pr/vt

(Justice N. K. Patil)
Judicial Member